HIGH COURT OF SIKKIM Record of proceedings

<u>I.A. No.01/2025</u> IN CRL.L.P. No.07/2025 (Filing No.)

STATE OF SIKKIM

..... APPLICANT

VERSUS

PAWAN KUMAR

..... RESPONDENT

Date: 15.05.2025

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. Shakil Raj Karki, Additional Public Prosecutor For Respondent : None.

1. The note of the Registry dated 22.04.2025 records that the respondent has left the address provided by the prosecution for the service of notice in the memo of parties. In such view of the matter, the applicant is granted time to take steps to provide the correct address to the Registry for effective service.

2. List on 30.05.2025.

Judge

Index: yes/No to/ Internet: yes/No